

**FORM B**  
**PUBLIC ANNOUNCEMENT**  
**(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)**  
**Regulations, 2016)**

**FOR THE ATTENTION OF THE STAKEHOLDERS OF**  
**M/S. BETA INFRATECH PVT LTD**

| Sl. No. | PARTICULARS                                                                        | DETAILS                                                                                                  |
|---------|------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------|
| 1.      | Name of corporate debtor                                                           | M/s. Beta Infratech Private Limited                                                                      |
| 2.      | Date of incorporation of corporate debtor                                          | 11-02-2008                                                                                               |
| 3.      | Authority under which corporate debtor is incorporated /registered                 | ROC Delhi                                                                                                |
| 4.      | Corporate Identity No. / Limited Liability Identification No. of corporate debtor  | U45200DL2008PTC173874                                                                                    |
| 5.      | Address of the registered office and principal office (if any) of corporate debtor | B-4/45 Safdarjung Enclave, New Delhi.                                                                    |
| 6.      | Date of closure of Insolvency Resolution Process                                   | 23-07-2020                                                                                               |
| 7.      | Liquidation commencement date of corporate debtor                                  | 31-07-2020                                                                                               |
| 8.      | Name and registration number of the insolvency professional acting as liquidator   | SIVANAGARAJA TADUVAI (TSN RAJA)<br>IBBI/IPA-003/IP-N00065/2017-18/10551                                  |
| 9.      | Address and e-mail of the liquidator, as registered with the Board                 | #16(11-20-18), SHOP CUM FLAT,<br>HUDA COMPLEX, KOTHAPET<br>Hyderabad -INDIA-500035<br>tsnrja@gmail.com   |
| 10.     | Address and e-mail to be used for correspondence with the liquidator               | #16(11-20-18), SHOP CUM FLAT,<br>HUDA COMPLEX, KOTHAPET<br>Hyderabad -500035<br>liquidator@betainfra.com |
| 11.     | Last date for submission of claims                                                 | 03-09-2020                                                                                               |

Notice is hereby given that the National Company Law Tribunal (**Principal Bench New Delhi**) has ordered the commencement of liquidation of the **M/S. BETA INFRATECH PVT LTD** on **24<sup>th</sup> July 2020**. (order made available on 31-07-2020)

The stakeholders of **M/S. BETA INFRATECH PVT LTD** are hereby called upon to submit their claims with proof on or before **03.09.2020** to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator: SIVANAGARAJA TADUVAI (TSN RAJA)  
Date and place: :05.08.2020 HYDERABAD

